GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2543 ANSWERED ON:15.12.2015 Immigration Fraud Cases Ray Dr. Ravindra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been any rise in the number of immigration fraud cases in the country; and
- (b) if so, the number of such cases reported along with the number of such gangs busted and the action taken against them during the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) to (b): The cases of forgery in travel documents of Indians and foreigners detected at Immigration Check Posts under the control of Bureau Of Immigration for last three years are given below:-
- (i) Forgery Detected in Indian Passport/travel documents

Type of forgery 2012 2013 2014 2015(upto Sept, 15) Photo substitution 154 125 90 51 Page substitution 12 53 16 09 Arr/Dep/POE/ECNR Stamp forgery 26 16 21 25 Impersonation 48 76 68 11 Forgery in Visa 141 100 104 63 Forgery in Passport 95 321 116 130 Others * 835 1120 634 431 Total 1311 1811 1049 720 â€|..2/

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(ii) Forgery Detected in Passport/Foreign travel documents-

Type of forgery 2012 2013 2014 2015(upto Sept, 15)
Forgery in visa 77 65 75 137
Photo substitution 25 24 8 32
Page Substitution 11 15 10 10
Impersonation 19 47 18 30
Arr/Dep stamps Forgery 7 10 7 15
Forgery in passport 76 98 90 108
Others * 74 51 56 272
Total 289 310 264 604

*others include forgery related to exchange of boarding cards, change/erasing of validity date of passport or visa, forgery in registration, foreigners holding Indian passport obtained fraudulently.

Prompt action is taken as and when such cases are detected. Accused persons are apprehended by the concerned Police authorities and appropriate action is taken against them as per law.

The state wise data of forgeries detected in travel documents are not maintained centrally in the Ministry of Home Affairs.
